

**IN THE NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH (COURT-II)
KOLKATA**

C.P. (CAA) No.107/KB/2023

Connected with

CA (CAA) No.134/KB/2022

**A Petition under Section 230(6) read with Section 232 (3) of
the Companies Act, 2013**

IN THE MATTER OF:

NITYADHARA MERCHANDISE LIMITED is a company incorporated under the Provisions of the Companies Act, 1956 and being a Company within the meaning of the Companies Act, 2013 having its Corporate Identification No.U51909WB2014PLC201197 and having its registered office at 39A, Jorapukur Square Lane, Kolkata - 700006, West Bengal within the aforesaid jurisdiction.

... Transferor Company No 1

AND

GOLDEN VINCOM PRIVATE LIMITED is a company incorporated under the Provisions of the Companies Act, 1956 and being a Company within the meaning of the Companies Act, 2013 having its Corporate Identification No.U51909WB2008PTC131408 and having its registered office at 231A, Roy Bahadur Road, Kolkata - 700034, West Bengal within the aforesaid jurisdiction.

...Transferor Company No 2

AND

SHRI ARYAVARAT TRADING CO LTD is a company incorporated under the Provisions of the Companies Act, 1956 and being a Company within the meaning of the Companies Act, 2013 having its Corporate Identification No. CIN U17232WB1951PLC019380 and its

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DIVISION BENCH, COURT NO.II
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**registered office at 171/1, Prince Anwar Shah Road P.S Jadavpur,
Kolkata - 700091, West Bengal within the aforesaid jurisdiction**

... Transferee Company

Coram:

**SMT. BIDISHA BANERJEE, MEMBER (JUDICIAL)
MR.D. ARVIND, MEMBER (TECHNICAL)**

APPEARANCE:

FOR THE PETITIONER: Ms. Madhuri Pandey, PCS

From the Office of the Regional Director (Eastern Region), Kolkata:

1. Shri. Alok Tandon, Ld. Joint Director, MCA, Kolkata

CLARIFICATION ORDER

Per: Bidisha Banerjee, Member (Judicial)

The above order was reserved on 12th July 2024 under Sec 230(6)-232 (3) of the Companies Act 2013. The following detail need to be clarified:

- a) Official Liquidator's Report needs clarification.
- b) Next date of hearing is on 30 / 08/2024.

**D Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

This order is signed on the 26TH Day of July,2024.

Oindrila, K. (LRA)